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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, papers to be laid. Shri Kalraj Mishra ji.

सूझम, तसु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) एमएसएमई-देवनोतोंजी डेवलपमेंट सेंटर (प्रोसेस कम प्रोडक्ट डेवलपमेंट सेंटर), मेरठ के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) एमएसएमई-देवनोतोंजी डेवलपमेंट सेंटर (प्रोसेस कम प्रोडक्ट डेवलपमेंट सेंटर), मेरठ के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3765/16/15]

(2) (एक) एमएसएमई-देवनोतोंजी डेवलपमेंट सेंटर (सेंट्रल फूटवियर ट्रेनिंग इंस्टिट्यूट), आगरा के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) एमएसएमई-देवनोतोंजी डेवलपमेंट सेंटर (सेंट्रल फूटवियर ट्रेनिंग इंस्टिट्यूट), आगरा के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3766/16/15]

(3) (एक) क्रेडिट गारंटी फण्ड ट्रस्ट फॉर माइक्रो एण्ड स्मॉल इंटरप्राइजेज, मुंबई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) क्रेडिट गारंटी फण्ड ट्रस्ट फॉर माइक्रो एण्ड स्मॉल इंटरप्राइजेज, मुंबई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3767/16/15]

(4) (एक) एमएसएमई-देवनोतोंजी डेवलपमेंट सेंटर (सेंट्रल फूटवियर ट्रेनिंग इंस्टिट्यूट), चेन्नई के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) एमएसएमई-देवनोतोंजी डेवलपमेंट सेंटर (सेंट्रल फूटवियर ट्रेनिंग इंस्टिट्यूट), चेन्नई के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3768/16/15]

(5) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) अंडमान एण्ड निकोबार आईलैंड्स इंटीग्रेटेड डेवलपमेंट कारपोरेशन लिमिटेड, पोर्ट ब्लेयर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।

(दो) अंडमान एण्ड निकोबार आईलैंड्स इंटीग्रेटेड डेवलपमेंट कारपोरेशन लिमिटेड, पोर्ट ब्लेयर का वर्ष 2014-2015 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक- महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 3769/16/15]

जनजातीय कार्य मंत्री (श्री जुएल ओराम) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) ट्राईबल को-ऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(2) ट्राईबल को-ऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, Noida, for the year 2014-2015.
- (2) A copy of the Annual Accounts of the Navodaya Vidyalaya Samiti, Noida, for the year 2014-2015, together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, Noida, for the year 2014-2015.

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[Placed in Library, See No. LT 3771/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, Nagpur, for the year 2013-2014, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Board for Workers Education, Nagpur, for the year 2013-2014.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 3772/16/15]

(3) A copy of the Minimum Wages (Central) Second Amendment Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. 890(E) in Gazette of India dated 19th November, 2015 under Section 30A of the Minimum Wages Act, 1948.

[Placed in Library, See No. LT 3773/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (a) (i) A copy of the Review by the Government of the working of the Oil India Limited, Dibrugarh, for the year 2014-2015.
 - (ii) Annual Report of the Oil India Limited, Dibrugarh, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3774/16/15]

- (b) (i) A copy of the Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2014-2015.

- (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3775/16/15]

- (c) (i) Statement regarding Review by the Government of the working of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2014-2015.

- (ii) Annual Report of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2014-2015 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3776/16/15]

- (d) (i) Statement regarding Review by the Government of the working of the GAIL (India) Limited, New Delhi, for the year 2014-2015.

- (ii) Annual Report of the GAIL (India) Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3777/16/15]

- (e) (i) Statement regarding Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2014-2015.

- (ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3778/16/15]

- (f) (i) Statement regarding Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2014-2015.

- (ii) Annual Report of the Balmer Lawrie and Company Limited, Kolkata, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3779/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Petroleum and Natural Gas Regulatory Board, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3780/16/15]

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the THDC India Limited, Rishikesh, for the year 2014-2015.
- (ii) Annual Report of the THDC India Limited, Rishikesh, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3781/16/15]

- (b) (i) Review by the Government of the working of the Rural Electrification Corporation Limited, New Delhi, for the year 2014-2015.
- (ii) Annual Report of the Rural Electrification Corporation Limited, New Delhi, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3782/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Joint Electricity Regulatory Commission (for the State of Goa & Union Territories), Gurgaon, for the year 2014-2015.

[Placed in Library, See No. LT 3783/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Electricity Regulatory Commission, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3784/16/15]

(4) A copy of the Report (Hindi and English versions) of the

Comptroller and Auditor General of India-Union Government (Commercial) (No. 41 of 2015)-Performance Audit of Capacity Utilisation, Electricity Generation, Sale and Collection of Revenue including Disaster Management by Hydro Power CPSEs (NHPC Limited, SJVN Limited, THDC India Limited and NHDC Limited), Ministry of Power, under Article 151(1) of the Constitution.

[Placed in Library, See No. LT 3785/16/15]

(5) A copy each of the following Notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (i) The Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2015 published in No. L-1/144/2013/CERC in Gazette of India dated 24th November, 2015.
- (ii) The Central Electricity Regulatory Commission (Power System Development Fund) (First Amendment) Regulations, 2015 published in Notification No. L- 1/148/2014/CERC in Gazette of India dated 8th July, 2015.
- (iii) The Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) (Fourth Amendment) Regulations, 2015 published in Notification No. L-1/44/2010/CERC in Gazette of India dated 8th July, 2015.

- (iv) The Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) (Third Amendment) Regulations, 2015 published in Notification No. L-1/94/CERC/2014 in Gazette of India dated 14th July, 2015.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) to (iv) of (5) above.

[Placed in Library, See No. LT 3786/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2014-2015.
- (ii) Annual Report of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2014-2015, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 3787/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3788/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2014-2015.

[Placed in Library, See No. LT 3789/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3790/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2014-2015, alongwith Audited Accounts.

A copy of the Review (Hindi and English versions) by the

- (ii) Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2014-2015.

[Placed in Library, See No. LT 3791/16/15]

A copy of the Annual Report (Hindi and English versions) of

- (6) (i) the Rubber Board, Kottayam, for the year 2014-2015.

A copy of the Annual Accounts (Hindi and English versions) of

- (ii) the Rubber Board, Kottayam, for the year 2014-2015, together with Audit Report thereon.

A copy of the Review (Hindi and English versions) by the

- (iii) Government of the working of the Rubber Board, Kottayam, for the year 2014-2015.

[Placed in Library, See No. LT 3792/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kollam, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kollam, for the year 2014-2015

[Placed in Library, See No. LT 3793/16/15]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2014-2015.

[Placed in Library, See No. LT 3794/16/15]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3795/16/15]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2014-2015.

[Placed in Library, See No. LT 3796/16/15]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2014-2015.

[Placed in Library, See No. LT 3797/16/15]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3798/16/15]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2014-2015, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board of India, Kolkata, for the year 2014-2015.

[Placed in Library, See No. LT 3799/16/15]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2014-2015.

[Placed in Library, See No. LT 3800/16/15]

- (15) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kolhapur Foundry and Engineering Cluster, Kolhapur, for the year 2014-2015, together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kolhapur Foundry and Engineering Cluster, Kolhapur, for the year 2014-2015.

[Placed in Library, See No. LT 3801/16/15]

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Auto Cluster (M/s Marathwada Auto Cluster), Aurangabad, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auto Cluster (M/s Marathwada Auto Cluster),

Aurangabad, for the year 2014-2015.

[Placed in Library, See No. LT 3802/16/15]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the NOCCI Balasore Infrastructure Company, Balasore, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the NOCCI Balasore Infrastructure Company, Balasore, for the year 2014-2015.

[Placed in Library, See No. LT 3803/16/15]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Foundry Cluster Development Association, Kolkata, for the year 2014-2015, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Foundry Cluster Development Association, Kolkata, for the year 2014-2015.

[Placed in Library, See No. LT 3804/16/15]

(19) A copy of the Director, National Institute of Design (Recruitment, Salary, Allowances and other Condition of Service) Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R. No.852(E) in Gazette of India dated 12th November, 2015 under sub-section (3) of Section 38 of the National Institute of Design Act, 2014.

[Placed in Library, See No. LT 3805/16/15]

(20) A copy of the Tea Board (Recruitment, Promotion and Conditions of Service of Officers and Staff) By-Laws, 2015 (Hindi and English versions) published in Notification No. F. No. 23(4)/Estt./2009 in Gazette of India dated 17th November, 2015 under sub-section (3) of Section 49 of the Tea Act, 1953.

[Placed in Library, See No. LT 3806/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3807/16/15]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2014-2015, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Gandhi Smriti and Darshan

Samiti, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3808/16/15]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2014-2015.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2014-2015, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for the Arts, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3809/16/15]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2014-2015.

[Placed in Library, See No. LT 3810/16/15]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, Noida, for the year 2014-2015, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Hotel Management and Catering Technology, Noida.

[Placed in Library, See No. LT 3811/16/15]

(6) A copy each of the Annual Reports for the year 2014-2015 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-

- (i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore

[Placed in Library, See No. LT 3812/16/15]

- (ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal

[Placed in Library, See No. LT 3813/16/15]

- (iii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar

[Placed in Library, See No. LT 3814/16/15]

- (iv) Dr. Ambedkar Institute of Hotel Management Catering

and Nutrition, Chandigarh

[Placed in Library, See No. LT 3815/16/15]

(v) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Chennai

[Placed in Library, See No. LT 3816/16/15]

(vi) Institute of Hotel Management, Catering Technology and Applied
Nutrition, Ahmedabad

[Placed in Library, See No. LT 3817/16/15]

(vii) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Goa

[Placed in Library, See No. LT 3818/16/15]

(viii) Institute of Hotel Management, Catering Technology and

Applied Nutrition (Society), Gurdaspur

[Placed in Library, See No. LT 3819/16/15]

(ix) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Guwahati

[Placed in Library, See No. LT 3820/16/15]

(x) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Gwalior

[Placed in Library, See No. LT 3821/16/15]

(xi) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Hajipur

[Placed in Library, See No. LT 3822/16/15]

(xii) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Hyderabad

[Placed in Library, See No. LT 3823/16/15]

(xiii) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Jaipur

[Placed in Library, See No. LT 3824/16/15]

(xiv) Institute of Hotel Management, Catering Technology and

Applied Nutrition (Calcutta) Society, Kolkata

[Placed in Library, See No. LT 3825/16/15]

(xv) Institute of Hotel Management, Catering Technology and

Applied Nutrition, Srinagar

[Placed in Library, See No. LT 3826/16/15]

(xvi) Institute of Hotel Management, Catering Technolog and

Applied Nutrition, Mumbai

[Placed in Library, See No. LT 3827/16/15]

- (xvii) Institute of Hotel Management and Catering Technology,
Thiruvananthapuram

[Placed in Library, See No. LT 3828/16/15]

- (xviii) Institute of Hotel Management, Catering Technology and Applied
Nutrition, Shillong

[Placed in Library, See No. LT 3829/16/15]

[Placed in Library, See No. LT 3812/16/15]

- (xix) Institute of Hotel Management, Catering and Nutrition, Shimla

[Placed in Library, See No. LT 3830/16/15]

- (xx) Institute of Hotel Management, Catering and Nutrition, New Delhi

[Placed in Library, See No. LT 3831/16/15]

- (xxi) Institute of Hotel Management, Catering and Nutrition, Lucknow

[Placed in Library, See No. LT 3832/16/15]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3833/16/15]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Abul Kalam Azad Institute of Asian Studies, Kolkata, for the year 2014-2015.

[Placed in Library, See No. LT 3834/16/15]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of

the Lalit Kala Akademi, New Delhi, for the year 2014-2015, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Lalit Kala Akademi, New

Delhi, for the year 2014-2015.

[Placed in Library, See No. LT 3835/16/15]

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (पु. सांवर लाल जाट): महोदया, मैं निम्नलिखित पत्र सभापटल पर रखता हूँ :-

- (1) बेतवा रिवर बोर्ड, झांसी के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (2) बेतवा रिवर बोर्ड, झांसी के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : महोदय, मैं निम्न लिखित पत्र सभापदल पर रखता हूँ :-

(1) (एक) जवाहर ताल नेहरू एल्यूमिनियम रिसर्च डेवलपमेंट एंड डिजायन सेंटर, नागपुर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) जवाहर ताल नेहरू एल्यूमिनियम रिसर्च डेवलपमेंट एंड डिजायन सेंटर, नागपुर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3837/16/15]

(2)(एक) नेशनल इंस्टिट्यूट ऑफ माइनर्स हेल्थ, कोलार गोल्ड फ़िल्ड्स के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टिट्यूट ऑफ माइनर्स हेल्थ, कोलार गोल्ड फ़िल्ड्स के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3838/16/15]

(3)(एक) नेशनल इंस्टिट्यूट ऑफ रॉक मेकेनिक्स, कोलार गोल्ड फ़िल्ड्स के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टिट्यूट ऑफ रॉक मेकेनिक्स, कोलार गोल्ड फ़िल्ड्स के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3839/16/15]

(4) खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उपधारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

(एक) खनिज (सरकारी कंपनी द्वारा खनन) नियम, 2015 जो 3 सितम्बर, 2015 के भारत के राजपत्र में अधिसूचना सां.का.नि. 927(अ) में प्रकाशित हुए थे।

(दो) राष्ट्रीय खनिज भवेषण न्यास नियम, 2015 जो 14 अगस्त, 2015 के भारत के राजपत्र में अधिसूचना सां.का.नि. 632(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 3840/16/15]

मानव संसाधन विकास मंत्रालय में राज्य मंत्री (डॉ. रामशंकर कठेरिया): महोदय, मैं निम्नलिखित पत्र सभापदल पर रखता हूँ :-

(1) एडसिल (इंडिया) लिमिटेड और मानव संसाधन विकास मंत्रालय के बीच वर्ष 2014-2015 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3841/16/15]

(2) (एक) पंडित द्वारका प्रसाद मिश्रा इंडियन इंस्टिट्यूट ऑफ इन्फोर्मेशन टेक्नोलॉजी, डिजाइन एंड मेन्यूफैक्चरिंग, जबलपुर के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पंडित द्वारका प्रसाद मिश्रा इंडियन इंस्टिट्यूट ऑफ इन्फोर्मेशन टेक्नोलॉजी, डिजाइन एंड मेन्यूफैक्चरिंग, जबलपुर के वर्ष 2014-2015 के वार्षिक लेखाओं की एक प्रति तथा उन पर लेखा परीक्षा प्रतिवेदन।

(तीन) पंडित द्वारका प्रसाद मिश्रा इंडियन इंस्टिट्यूट ऑफ इन्फोर्मेशन टेक्नोलॉजी, डिजाइन एंड मेन्यूफैक्चरिंग, जबलपुर के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3842/16/15]

(3) (एक) केन्द्रीय हिन्दी संस्थान, आगरा के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) केन्द्रीय हिन्दी संस्थान, आगरा के वर्ष 2014-2015 के लेखापरीक्षित लेखाओं की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3843/16/15]

(4) (एक) इंदिरा गांधी राष्ट्रीय जनजातीय विश्वविद्यालय, अमरकंटक 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) इंदिरा गांधी राष्ट्रीय जनजातीय विश्वविद्यालय, अमरकंटक के वर्ष 2014-2015 के वार्षिक लेखाओं की एक प्रति तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) इंदिरा गांधी राष्ट्रीय जनजातीय विश्वविद्यालय, अमरकंटक के वर्ष 2014-2015 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3844/16/15]

(तीन) विश्वविद्यालय अनुदान आयोग के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3890/16/15]

(54) (एक) उत्तराखण्ड राष्ट्रीय प्रौद्योगिकी संस्थान, पौड़ी गढ़वाल के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) उत्तराखण्ड राष्ट्रीय प्रौद्योगिकी संस्थान, पौड़ी गढ़वाल के वर्ष 2014-2015 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 3891/16/15]